

SUPREME COURT OF INDIA
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Civil) No(s).19587/2008
(From the judgement and order dated 04/03/2008 in WP No. 6302/2002 of The HIGH COURT
OF M.P. AT JABALPUR)

STATE OF M.P. & ORS.

Petitioner(s)

VERSUS

D.S. CHOUDHARY

Respondent(s)

(With appln(s) for exemption from filing O.T., permission to place addl. documents on record and
prayer for interim relief)

Date: 29/08/2008 This Petition was called on for hearing today.

CORAM :

HON'BLE THE CHIEF JUSTICE
HON'BLE MR. JUSTICE P. SATHASIVAM
HON'BLE MR. JUSTICE J.M. PANCHAL

For Petitioner(s) Mr. B.S. Banthia, Adv.
Mr. Vikas Upadhyay, Adv.

For Respondent(s)
UPON hearing counsel the Court made the following
ORDER

Heard learned counsel for the petitioner.

The special leave petition is dismissed.

(G.V.Ramana)
Court Master

(Veera Verma)
Court Master